

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE KOLKATA BENCH
Original Application No.56 of 2024/EZ.**

Sarat Chandra & Others Petitioner / Appellant

Vs.

State of Odisha & Ors. Respondent / Defendant

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SPCB Odisha, R.No.3

Through

Kolkata

Date:

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.3
(State Pollution Control Board, Odisha)
e-mail: pbanerjeebihani@gmail.com
Phone No.:9831493390

28 JUN 2024

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE KOLKATA BENCH
Original Application No.56 of 2024/EZ.

Sarat Chandra & Others Petitioner / Appellant

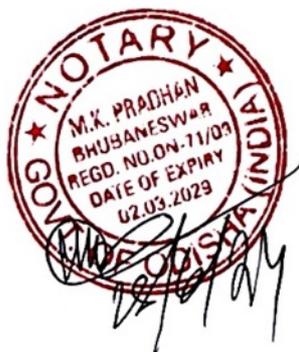
Vs.

State of Odisha & Ors.Respondent / Defendant

AFFIDAVIT ON BEHALF OF STATE POLLUTION
CONTROL BOARD, RESPONDENT NO.3.

I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam Kailasam aged around 56 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.3 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.



2. That the Hon'ble NGT, PB, New Delhi on the basis of letter petition received by post from the applicants has suo motu registered a case vide OA No.19/2024 and constituted a joint committee to verify the factual position and suggest appropriate remedial action. The joint committee has been constituted comprising of representatives of Commissioner, BMC, Odisha Pollution Control Board and District Magistrate, Bhubaneswar. The Odisha Pollution Control Board will be the Nodal Agency for coordination and compliance.

Further in the order the Hon'ble Tribunal has directed for listing of the matter before the Hon'ble NGT, EZB, Kolkata on 23.04.2024

3. That in pursuance to the order dtd.15.02.2024 of the Hon'ble NGT, PB, New Delhi referred above, the case has been transferred to the EZB, Kolkata and renumbered as OA No.56/2024. After receipt of copy of order as well as notice from the Hon'ble NGT, EZB, Kolkata, the Board has nominated Dr.Binod Bihari Dash, Addl. Chief Environmental Scientist of this Board to represent the Committee on behalf



of the Board and also to act as the Nodal Officer and intimated the same to the Collector & District Magistrate, Khurda, R.No.4 and Municipal Commissioner, Bhubaneswar Municipal Corporation, R.No.2 vide letter No.5120 dtd.05.04.2024 for compliance of the direction of the Hon'ble Tribunal. A copy of the letter No.5120 dtd.05.04.2024 is annexed to this affidavit and marked as ANNEXURE-R3/1.

4. That it is humbly submitted that the committee constituted by the Hon'ble Tribunal in their order dtd.15.02.2024 read with 23.04.2024 has visited the site on 23.04.2024 to verify the allegation raised by the applicants and submitted a detail report with certain conclusion. Copy of the report of the joint committee for their visit on 23.04.2024 is annexed to this affidavit and marked as ANNEXURE – R3/2.

5. That the Hon'ble NGT, PB, New Delhi is also monitoring the compliance of Municipal Solid Wastes Management Rules, 2016 and other environmental issues vide OA No.606/2018 for the entire country including the State of Odisha. The said matter pertaining to State of Odisha was taken up for hearing



on 13.02.2024 wherein the Chief Secretary, Govt. of Odisha has appeared and the Hon'ble Tribunal has passed certain direction. Copy of the order dtd.13.02.2024 is annexed to this affidavit and marked as **ANNEXURE – R3/3** for kind perusal of the Hon'ble Tribunal.

6. That the Respondent No.3 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for proper adjudication of the case.
7. That the annexures annexed to the present affidavit are true and correct copies of their originals.
8. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.




DÉPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD.NO.ON-71/2009
PH:-9437627119 (M) 28/6/24

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 28th day of June, 2024.

SWORN BEFORE ME



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD.NO.ON-71/2009
PH:-9437627119 (M) 28/6/24


DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

**STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST AND ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit - VIII,
Bhubaneswar - 751 012, INDIA

No. 5120

VII - L - Misc - 1089

Date: 05/04/2024

E-mail / Speed Post

To

The Collector & District Magistrate
KhurdaThe Municipal Commissioner
Bhubaneswar Municipal Corporation
BhubaneswarSub: OA No.56/2024/EZ (earlier OA No.19/2024/PB) - Sarat Chandra & Ors v. State of Odisha
& Ors. -

Sir,

The Hon'ble NGT, PB, New Delhi on the basis of a letter petition received by post from the applicants has registered a case vide OA No.19/2024 and directed for constitution of a joint committee comprising of representative of Commissioner, Bhubaneswar Municipal Corporation, Odisha Pollution Control Board and District Magistrate, Khurda and directed to meet within two weeks, undertake visits to the site, look into the grievances of the applicants, associate the applicants and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The SPCB, Odisha has been declared as the Nodal Agency for coordination and compliance. Further, in the said order, direction has also been issued to transfer this case to the NGT, EZB, Kolkata, which will be listed on 23.4.24 for hearing.

In the meantime, the Board has also received notice from the Hon'ble NGT, Kolkata, wherein the aforesaid case has been registered as OA No.56/2024/EZ and the Board has been impleaded as R.No.3 and the Commissioner, BMC as well as District Magistrate, Bhubaneswar has been impleaded as R.No.2 & 4 respectively. Dr. B.B.Dash, Addl. Chief Env. Scientist of this Board (Mob-9437278372) has been nominated to represent the committee on behalf of the Board, who shall also act as a Nodal Officer for facilitating the inspection and submission of the report.

Hence, you are requested to take steps for nomination of your representative so that the inspection will be carried out and the report will be submitted before the Hon'ble Tribunal within the stipulated time. A copy of e-mail dtd.3.4.2024 received from the Registry, NGT, EZB, Kolkata alongwith its enclosure is enclosed for your ready reference.

Yours faithfully,

Member Secretary

Encl: As above.

Memo No. 5121 / Date: 05/04/2024

Copy along with copy of enclosure forwarded to Er.R.N.Prusty, Chief Env. Engineer, Dr.B.B.Dash, Addl. Env. Scientist, SPC Board, Odisha, Bhubaneswar for information and necessary action. Dr. Dash, ACES is requested to take steps for association of the applicants as well as the project proponent if any in terms of the direction dtd.15.2.24 of the Hon'ble Tribunal so that they will remain present during the inspection of the site.

Encl: As above.

Member SecretaryMemo No. 5122 / Date: 05/04/2024

Copy along with copy of enclosure forwarded to the Regional Officer, SPC Board, Bhubaneswar for information and necessary action.

Encl: As above.

E-mail / Speed Post

Member Secretary

**REPORT OF THE JOINT COMMITTEE VISIT ON DTD. 23.04.2024
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA IN COMPLIANCE TO THE DIRECTION OF
ORDER OF HON'BLE NGT DTD. 15.02.2024 OF O. A. No. 56/2024/EZ
(IN THE MATTER OF ORIGINAL APPLICATION NO. 19/2024/PB)**

1. Background:

The present Original Application has been taken up on the basis of letter petition received by post from Mr. Sarat Chandra and others, residents of B. J. B. Nagar, Bhubaneswar, Odisha, bringing to the notice of the Hon'ble National Green Tribunal, Principal, Bench, New Delhi, which has been treated and registered as O. A. No. 19/2024/PB.

Hon'ble NGT has passed an order on Dtd. 15.02.2024, the relevant portion of which is reproduced as under:

“In view of the averments in the application, we consider it appropriate to have response of (1) State of Odisha through Chief Secretary, Government of Odisha, (2) Commissioner, Bhubaneswar Municipal Corporation, (3) Odisha Pollution Control Board, through its Member Secretary and (4) District Magistrate, Bhubaneswar who stand impleaded as respondents No. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application and issue notice to respondents No. 1 to 4 requiring them to thetheir reply/response within two months.

In view of the averments made in the application, we also consider it appropriate that Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Commissioner, Bhubaneswar Municipal Corporation, Odisha Pollution Control Board and District Magistrate, Bhubaneswar and direct the same to

D. B. B. B.

[Signature]

meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The Odisha Pollution Control Board will be the nodal agency for coordination and compliance.”

2. Constitution of Joint Committee

In compliance with order of Hon'ble NGT, the following committee is constituted:

- i. Dr. Binod Bihari Dash, Additional Chief Environmental Scientist, State Pollution Control Board, Odisha, Bhubaneswar
- ii. Sri Chinmaya Ku. Acharya, Sub-Collector, Bhubaneswar (representative of District Magistrate, Khordha
And
- iii. Dr. Manoranjan Sahu, Deputy Commissioner, Bhubaneswar Municipal Corporation, Bhubaneswar.

The members of the committee had a meeting on Dtd. 23.04.2024 at the Site of MCC at Mahinsakhal, BJB Nagar, Bhubaneswar, followed by a visit to the site in question and around the MCC site Bhubaneswar.

3. About Bhubaneswar Municipal Corporation and its responsibility in Solid Waste Management

Bhubaneswar Municipal Corporation (BMC) which was constituted in the year 1948 as a Notified Area Council became a Municipality in the year 1979 and finally was declared as a corporation in the year 1994. The area of BMC is spread over 200 sq. K.M. which is divided into Three Zones (South East, South West & North) and further subdivided into 67 Municipal wards.

D. Dash

BMC is responsible for City sanitation and hygiene to provide end-to-end sanitation services from collection of solid waste from doorsteps and streets till its scientific disposal. As per Solid Waste Management Rules 2016, BMC is also responsible for management & disposal of Construction & Demolition wastes, street sweeping wastes, horticulture wastes, desilting wastes generated from drain cleaning in addition to domestic dry and wet wastes.

4. Solid Waste Generation Potential in Bhubaneswar Municipal Area

As per the 2011 Census, the population of the city is 8,86,397, the census data for 2021 is yet to be published and therefore, it is estimated that the population under BMC jurisdiction is anticipated to be approximately 13 lakhs at present and being the capital city of the State, the daily influx of floating population is estimated to be around 2 lakhs thereby leading to approximately 15 lakhs waste generators.

The current potential generation of Municipal Solid Waste in 67 wards of BMC is approximately 800 tonnes per day (800 TPD). The wet waste is approximately 384 tons/day of the total mixed waste and dry waste is 416 tons/day.

5. Present Management Practice of MSW in Bhubaneswar:

The Government of Housing & Urban Development Department, Odisha issued a Standard Operating Procedure (SOP) envisaging a unique Decentralized Waste management model by involving community participation and empowerment of Women Self Help Group (SHG) members. As per the Standard Operating Procedure, the ULB have its own fleet of vehicles equipped with separate compartments for segregated collection of dry and wet waste. Members of SHGs are responsible for Door to Door collection of segregated waste and transport the same to a Micro Composting Centre (MCC) and Material Recovery Facility (MRF). In Bhubaneswar city, there are 22 such "Wealth Centres" where both MCC and MRF coexist. In addition to these, there



are independent MCCs (14 nos.) in addition to the 22 MCCs existing at "Wealth Centres". At these centres segregated Wet waste goes for Composting at MCC and Dry waste is sorted into various categories and further channelized to recyclers directly or through authorized agencies. Each MCC and MRF shall have maximum throughput capacity of 5 TPD which is entirely being operated and managed by the SHG groups and total installed capacities to handle 110 TPD (Tonne per day) MRF and 180 TPD MCC are located in the Wealth centres.

A. Collection and Transportation of Wastes:

In order to ensure door-to-door collection of the MSW generated in the city, BMC has currently engaged 435 nos. specially designed Light Commercial Vehicles and 55 nos. Battery Operated Vehicles have separate compartments for segregated collection of dry and wet waste. In addition to these, 200 manual push carts are also engaged for door-to-door collection of segregated waste where access to narrow lanes, and by-lanes in residential areas by LCVs/BOVs is not possible. The transport activity from households to treatment facilities is being managed through the involvement of seven (7) NGOs.

The door-to-door collection efficiency is more than 90% whereas the source segregation efficiency is around 50%-60% as reported by BMC. The optimum processing efficiency of Municipal Solid Waste can be achieved by proper segregation of Municipal Solid Waste at the source of generation. In order to source segregation and to inculcate the habit of source segregation in the citizens of Bhubaneswar BMC has taken several initiatives which are as follows:

- Engagement of 4 nos. Swachha Sathis in each ward for day-to-day awareness by reaching out to the households daily. The performance effectiveness of the awareness campaign is being assessed and monitored.



- The door-to-door collection vehicles were specifically designed with separate compartments and signages were fixed in each vehicle to generate awareness of source segregation.
- All the vehicles are equipped with a public address system (Mike) to request and make the citizens aware to provide segregated waste i.e., wet & dry. The vehicles are continuously playing jingles and songs to attract, convince, and request the citizens to provide segregated waste on daily basis while executing the door-to-door collection activities.
- Several other methods of IEC campaigns such as meetings, rallies, door to door campaigns are being organized by BMC from time to time to inculcate behavioural changes in citizens to enhance collection & segregation efficiency to 100%.

The segregated waste is transported to the Decentralized Wealth Centres established in different wards of the city. The available waste treatment facilities are tagged with designated wards (in group or individual) in such a way that the collected waste can reach the respective designated wealth centre (Consisting of Micro Composting Centre & Material Recovery Facilities MRF) or standalone Micro Composting Centre (MCC) for their scientific disposal within the stipulated time.

B. Activities performed in Wealth Centres

(I) Micro Composting Centre:

- Segregated wet waste collection from door steps.
- Unloading of Wet Waste at MCC
- Secondary sorting of dry components by Swacch Karmis
- Shredding of Wet Waste mixed with EM Solution and Rice husk

[Handwritten signature]

[Handwritten signature]

- Shredded waste put into pit
- Turning of waste for aeration every 3-4 days
- Degraded waste in 42-45 days.
- Drying of degraded waste
- Sieving of waste
- Retrieving of compost
- Packaging and releasing to market for sale

The wealth centres are operated by Women SHGs daily for the recovery of compost, Recyclables, and RDF materials. The compost is collected and packaged in different-sized bags as per the requirement of the customer and sold under the brand name of "Mo Khata" (My Fertilizer) to various downline departments and other customers.

(II) Material Recovery Facility:

- Segregated dry waste collection from door steps
- Unloading of dry Waste at MRF
- Sorting of recyclables
- Bailing of recyclable material and stacking
- Lifting by Authorised channel partners for sale to recyclers
- Non-recyclable materials transportation to Cement Factory kiln

Salient Observations of the Joint Committee

A) The Joint Committee made a field visit to the site at B.J.B Nagar, Bhubaneswar, Dist: Khordha to verify the issues raised in the petition on dtd.23.04.2024 at 11.00 A.M in order to look into the grievances of the applicant.

D. S. S. S.

- L, - prior to the site visit by the Joint Committee dtd.23.04.2024, a letter was issued to the petitioner /applicant vide letter No.5782 dtd.15.04.2024 (*Annexure -I*) through speed post/e-mail for prior intimation regarding the inspection of the joint Committee. Smt. Pratibha Mishra wife of the Sri Sarat Ch. Mishra has received the letter as Sri Mishra is no more.
- C) During the site visit the Committee interacted and discussed regarding the grievances with Smt. Pratibha Mishra wife of the petitioner /applicant Sri Sarat Ch. Mishra. The committee also interacted with the resident of the area Sri Tapas Roy, **Plot No. E-9** in front of the MCC site.
- D) With respect to Grievances, Smt. Pratibha Mishra informed that in the last 2 months the foul smell has increased a bit where there was no smell prior to this period.
- E) Smt. Mishra also acknowledged that BMC has taken right decisions processing waste of the ward inside the same ward and she don't have any issues however she urged BMC to check the foul orders emanating sometime from the compost processing area.
- F) The Joint Committee along with Smt. Pratibha Mishra & Sri Tapas Roy visited both Micro Composting Centre (MCC) and Material Recovery Facility (MRF) and after thread bear discussion these are recommended as follows:
- i) The side wall facing to home of Smt. Pratibha Mishra to be covered to check the foul smell.
 - ii) The Turbo fans not working in the plant are to be repaired and made functional.





iii) After matured composts are out of the pit to be shifted to the centralised drying yard for further processing and drying of matured compost to be completely avoided in the centre.

G) This Micro Composting Centre (MCC) at Mahinsakhal, B.J.B. Nagar receives solid waste from BMC Ward No. 56 & 57 and solid waste are processed as per above methods. The Committee has observed that this MCC is operating with capacity of 5 TPD Solid waste at Mahinsakhal, BJB Nagar, Bhubaneswar

H) The GA&PG Deptt., Govt of Odisha vide its letter No.24400 dtd.03.11.2020 (*Annexure -II*) has accorded permissive possession of Government land in favour of Housing & Urban Development Department to be used by Bhubaneswar Municipal Corporation for construction of Micro Composting Centre and the land details is as bellow,

Sl. No.	Mouza	Khata No.	Plot No.	Area	Kissam
9	BJB Nagar, Unit-29	348 (GA Deptt.)	494 (pt.)	Ac.0.298 dec.	Gharabari-II

I) As per Rule No. 15 (y) of Solid Waste Management Rules, 2016. Authorization for setting up waste processing treatment or disposal facility; if the volume is not exceeding 5 MT per day including sanitary landfill is exempted from concerned administration of State Pollution Control Board, Odisha.

J) The MCC is situated at distance of more than 5 meter from the house of Smt. Mishra, w/o Late Sri Sarat Ch. Mishra in the East direction and there is Road existing in between MCC and house of Smt. Mishra. The MRF is situated in the East adjacent to the MCC. In the South, there exist a Road and other residential houses are situated.

K) The committee have observed that composting and MRF operations are being routinely performed and no objectionable storage of waste was found or obnoxious odour felt at these sites.



- L) The MCC pits were observed very closely and the odour intensity was bearable at the site.
- M) It was observed by the committee that shredding machine, conveyer belt is installed at the MCC centre for processing the waste into organic compost. Also, concrete floor was developed in MCC centre for leachate collection system during processing and drying.
- N) The MCCs having cover shed has been categorised as white category and the same has been exempted from Consent administration of the Borad vide Board's Notification No. 6488 Dtd. 08.05.2017 (Annexure-III).
- O) After the discussion the Asst. Commissioner (MCC & MRF), BMC has shared his mobile no. with Smt. Pratibha Mishra to communicate and raise grievances at point of time to address the same immediately.

Conclusions

1. The committee have observed that BMC needs to have a Site-Specific SOP for this type of MCCs situated near residential areas and need to develop emergency plan to accommodate waste generated during the monsoon period (almost 4 months) as it is apprehended to be a challenging month to get wastes dry and composted as per schedule.
2. Continuous monitoring of the performance of BMC in Solid waste management at these MCC sites may be performed by Regional office of State Pollution Control Board, Bhubaneswar and BMC shall submit the balance sheet of processing of waste every month (by the 10th day of Next month to State Pollution Control Board, Odisha, Bhubaneswar).
3. The Organic Manure and Good earth produced in this MCC may be used by Horticulture Department of Government of Odisha for horticulture and to uplift the aesthetic aspect of the city.





Signature	Signature	Signature
		
Name & Designation Dr. Manoranjan Sahu Deputy Commissioner (Sanitation), BMC	Name & Designation Shri Chinmaya Ku. Acharya. Sub- Collector, Bhubaneswar	Name & Designation Dr. B.B. Dash Additional Chief Environmental Scientist, State Pollution Control Bord, Odisha (Nodal Agency)



Annexure-I

Tel: 0674-2564033

FAX: 0674-2564033/2564573

EPABX: 2561909/2562847

E-mail: paribesh1@ospboard.org

Website: www.ospboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit - VIII

Bhubaneswar - 751 012, INDIA

No. 5782 / IND-IV-BW-3593

Date: 15-04-24

BY SPEED POST/E-MAIL

From

Dr. Binod Bihari Dash,
Addl. Chief Env. Scientist & Nodal Officer

To,

Sri Sarat Chandra Mishra & Orthers,
At: B. J. B Nagar, Bhubaneswar,
Dist: Khordha

Sub: Inspection of Joint Committee in compliance to the matter of O.A. No. 56/2024/EZ (earlier OA No. 19/2024/PB)- Sarat Chandra & Ors v. State of Odisha & Ors.-Regarding.

Sir,

In inviting a reference to the subject and reference cited above, it is to intimate that as per the direction of Hon'ble NGT order dated 15.02.2024 of O.A. No. 56/2024/EZ (earlier OA No. 19/2024/PB), a Joint Committee has been constituted. The Joint Committee shall visit the site at B. J. B Nagar, Bhubaneswar, Dist: Khordha to verify the issues raised in the petition on dtd. 23.04.2024 at 11: 00 A.M. in order to look into the grievances of the applicants. Therefore, you are requested to please make it convenient to be present during the aforesaid visit at the site as per above schedule.

This is for your information and necessary action.

Yours faithfully,

Addl. Chief Env. Scientist & Nodal Officer

Memo No. 5783 / Dtd. 15.04.24 /

Copy forwarded to the Member Secretary, State Pollution Control Board, Bhubaneswar-12 for favour of kind information.

Addl. Chief Env. Scientist & Nodal Officer

Memo No. 5784 / Dtd. 15.04.24 /

Copy forwarded to the Sr. Law Officer, Legal Cell State Pollution Control Board, Bhubaneswar-12 for kind information.

Addl. Chief Env. Scientist & Nodal Officer

ec



Government of Odisha
General Administration and Public Grievance Department

ORDER

No. 24400 /CA, Bhubaneswar, Date. 03/11/2020
GAD-CA4-ALLOT-0038-2019

Sub: - Sanction of permissive possession of Government lands in favour of Housing & Urban Development Department to be used by Bhubaneswar Municipal Corporation for construction of Micro Composting Centre.

Permissive possession of Government land as per the following land schedule is accorded in favour of Housing & Urban Development Department to be used by Bhubaneswar Municipal Corporation for construction of Micro Composting Centre.

LAND SCHEDULE

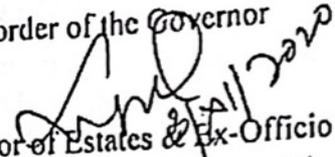
SL. No.	Mouza	Khata No.	Plot No.	Area	Kissam
1	Ghatikia	2339 (GA Deptt.)	8168	Ac.0.510 dec.	Patita
2	Jayadev Vihar, Unit-16	1427 (GADeptt.)	878 (pt.)	Ac. 0.240 dec.	Gharabari
3	Gopabandhu Nagar Unit-VIII	24 (GA Deptt.)	249(pt.)	Ac.0.256 dec.	Gharabari
4	Ganganagar, Unit-VI	112 (GA Deptt.)	741/967	Ac.0.160 dec.	Gharabari-II
			741/968	Ac.0.036 dec.	
			741/969	Ac.0.036 dec. Ac.0.232 dec.	
5	Baramunda, Unit-19	855 (GA Deptt.)	930(pt) 932(pt.)	Ac.0.101 dec. Ac.0.358 dec. Ac.0.459 dec.	Patita
6	Gadakan, Unit-39	4689 (GA Deptt.)	6880(pt.)	Ac.0.275 dec.	Patita
7	Bapuji Nagar, Unit-1	357 (GA Deptt.)	882(pt.)	Ac.0.255 dec.	Gharabari-I
8	Ashok Nagar , Unit-2	235 (GA Deptt.)	1060 (pt.)	Ac.0.151 dec.	Gharabari-II
9	BJB Nagar, Unit-29	348 (GA Deptt.)	494(pt.)	Ac.0.298 dec.	Gharabari-II
10	Badagada, Unit- 34	1616 (GA Deptt.)	4486	Ac.0.298 dec.	Gharabari-II

The permissive possession is subject to the following terms and conditions:-

1. The land shall be utilized exclusively for the purpose for which permissive possession is accorded.

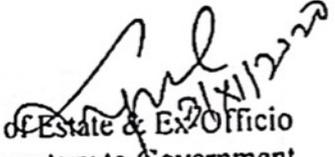
2. In case of non-utilisation of the land for the purpose for which permissive possession is accorded, the land shall be reverted back to G.A & P.G Department.
3. The land shall be demarcated and physical possession will be given to the authorised officer/ representative of H & U.D Department by the concerned Revenue Inspector of G.A & P.G Department.

By order of the Governor


Director of Estates & Ex-Officio
Addl. Secretary to Government

Memo No- 24401 /CA Date: 03/11/2020

Copy forwarded to the P. S to the Principal Secretary to Government, G.A & P.G Department/ P.S to the Director of Estates, G.A & P.G Department for kind information of the Principal Secretary and Director of Estates.


Director of Estate & Ex-Officio
Addl. Secretary to Government

Memo No- 24402 /CA Date: 03/11/2020

Copy forwarded to Housing & Urban Development Department/ Vice-Chairman. BDA/ Commissioner, BMC/ Collector, Khordha/ Director, Town Planning, Bhubaneswar/ Chief Architect, Odisha, Bhubaneswar/ Joint Director of Estates-cum-Joint Secretary to Government, G.A & P.G Department/ Tahasildar, Bhubaneswar/ Revenue Supervisor, G.A & P.G Department/ G.F (5 copies) for information and necessary action.


Director of Estate & Ex-Officio
Addl. Secretary to Government



Annexure-III

Fax: 2564573/2562822
EPABX-2561909/2562847
Tel: 2564033/2563924

STATE POLLUTION CONTROL BOARD, ODISHA
(Department of Forest & Environment, Govt. of Odisha)
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar-751012
email: paribesh1@ospcboard.org, website: www.ospcboard.org

No 16588 / ULB/Con/Misc/01/2016

Dt 18-11-2016 /

By email

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110 032

Sub: Categorization of Industries & Consent Management.

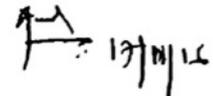
Ref: Your letter No.2938 dt.01.07.2016.

Sir,

In inviting a reference to the captioned subject I am to intimate that Odisha Board has already notified the revised categorization of Industrial units vide order No.15889 dt.31.10.2016 and a copy of the same has already been forwarded to Central Pollution Control Board. Hope the same might have been received at your end & found in order. However, a copy of the said notification is sent for your reference.

Encl: As above.

Yours faithfully,



MEMBER SECRETARY



EPABX : 2561909/256284
paribesh1@ospcboard.org
Website: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

(Department of Forest & Environment, Govt. of Odisha)

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII

Bhubaneswar - 751012

No 15889 /Ind-I-Con-(M) 1204

Date 31-10-2016 /

ORDER

WHEREAS, Forest & Environment Department, Govt. of Odisha from time to time have categorized different types of industrial units into Red, Orange, Green and Non-Polluting depending upon the pollution potential vide the Department Order No ENV 1-40 /2007/6194/F&E dated 24th April, 2007; ENV-I-01/2012/13131/F&E dated 16th July, 2012 and ENV-I-82/2015/14198/F&E dated 7th August 2015 for management of consent under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981;

And Whereas, Central Pollution Control Board (CPCB), Delhi vide it's order No B-29012/ ESS(CPA)/2015-16/8583, dtd. 07.03.2016 has issued a direction under section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 to all the SPCBs & Pollution Control Committees(PCCs) to follow an uniform pattern of classification of industries under Red/ Green/ Orange/White category, which is mandatory and binding upon State Pollution Control Board, Odisha;

And whereas to comply with the above direction of CPCB, a revised classification of industrial units based on the revised criteria and guidelines of CPCB was made by SPC Board, Odisha incorporating the state specific industrial units;

And whereas, Forest & Environment Department, Govt. of Odisha vide its order No. ENV-I-75/2016/16780/F & E, dtd. 09.09.2016, in pursuant to the direction of CPCB, have communicated the decision of the State Government that the orders No. Env-I/40/2007/6194/F&E dtd, 24.04.2007 & No.Env-I/01/2012/13131/F&E, dtd.16.07.2012 & Env-I-82/2015/14198/F&E, Dtd. 07.08.2015 will stand revoked with effective from the date of issue of the order by the State Pollution Control Board, Odisha in respect of revised categorization of the industries;

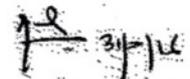
Now, therefore after careful consideration, the State Pollution Control Board, Odisha do hereby notify the following in respect of revised categorization of industrial units;

- i. The list of industrial units classified under Red (81 nos), Orange (91 nos), Green (73 nos) and White (42 nos) categories is annexed. Further addition of any new or left over industrial unit/ process which are not enlisted in this revised list of Red, Orange, Green and White categories shall be done following the revised criteria/ guideline of CPCB;
- ii. **The list of industrial units under White category are hereby exempted from obtaining Consent to Establish and Consent to Operate;**
- iii. The order of Forest & Environment Department, Govt. of Odisha vide no. ENV-I-82/2015/14198/F&E dated 7th August 2015 exempting the Green category of industries from Consent Administration of this Board stands revoked;
- iv. The industrial units now as per the revised classification under Red, Orange and Green categories are required to obtain Consent to Establish and Consent to Operate from this Board under Water ((Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and pay consent fees as per the notification of F&E Dept., Govt. of Odisha vide notification no. Env-I-01/2012/13123 and 13127, dated 16.07.2012 or as revised from time to time.

This order supersedes all earlier orders issued in this regard with immediate effect.

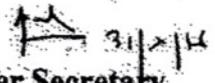
Encl: List of revised classification of industrial units (15 pages)

By order of Chairman



Member Secretary

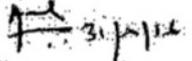
Memo No. 15890 /Dt. 31-10-2016 /By Speed Post/ E-Mail
Copy forwarded to the Chairman, Central Pollution Control Board, Paribesh Bhawan,
CBD-cum-Office Complex East Arjun Nagar, Delhi - 110 032 for kind information with
reference to the direction issued by CPCB.



Member Secretary

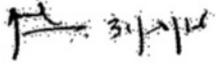
Memo No. 15891 /Dt. 31-10-2016

Copy forwarded to Principal Secretary, Forest & Environment Dept., Govt. of Odisha for kind information and necessary action.


Member Secretary

Memo No. 15892 /Dt. 31-10-2016

Copy forwarded to Principal Secretary, Industries Department/ MSME Dept./ Steel & Mines Dept./ Energy Dept./ Housing and Urban Dept./ Health & Family Welfare Dept./ Agriculture Dept./ Works Dept./ Water Resources Dept./ F& ARD / Excise Dept./ Commerce & Transport/ Textile & Handlooms/ CMD, IPICOL/ CMD, IIDCO/ Special Secretary P&C Dept./ Director, Factory & Boilers, Govt. of Odisha for information and necessary action.


Member Secretary



Tel : 0674-2564033
EPABX : 2561909/2562847
E-mail: paribesh1@ospcboard.org
Website: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit - VIII
Bhubaneswar - 751 012, INDIA

No. 6488 / IND-I-CON-(Misc)1505

Dt 8-5-2017 /
By Speed Post

ORDER

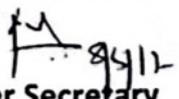
WHEREAS, as per the guideline of CPCB revised classification of industries in the category of Red, Orange, Green and White was prepared and notified by the Board vide order No.15889, dtd. 31.10.2016. The order and the list of industrial units classified under Red (81 nos.), Orange (91 nos.), Green (73 nos.) and white (42 nos.) is also available in Board's website www.ospcboard.org;

AND WHEREAS, further several industrial units /projects which came to the notice of SPC Board later on for categorization were placed before the Board and revised classification of additional industrial units/ projects under Red, Orange, Green and White category was approved in 114th Board meeting held on 07.03.2017. The list of additional classification of industrial units under Red/Orange/Green/White is summarized as per the list below;

Sl. No.	Red category
1.	Common Biomedical Waste Treatment & Disposal Facility
2.	Sanitary Landfill (Standalone)>5 TPD
3.	Packing of Pesticides / Chemicals
4.	Septage Treatment (It should be treated as a part of common STP)
5.	As per the decision of 110 th Board meeting of SPCB, Odisha, Building and Construction project (>20,000 Sqm & <1,50,000 Sqm of Built-up area) comes under consent administration. The project or activities shall not include industrial shed, school, college, hostel for educational institution, but such building shall ensure sustainable environmental management, solid and liquid waste management, rain water harvesting and may use recycled materials such as fly ash bricks.
Orange Category	
1.	Standalone composting facility having capacity more than 5 Ton per day (without shed)
White Category	
1.	Standalone composting facility with shed

This order shall come into force w.e.f. the date of its issue.

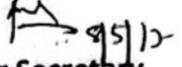
By order of the Board


Member Secretary
P.T.O

1/2/1

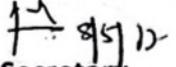
Memo No. 6489 /dtd. 8-5-2017

Copy forwarded to the Chairman, Central Pollution Control Board, Paribesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi -110 032 for kind formation with reference to the direction issued by CPCB.


Member Secretary

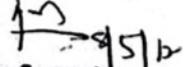
Memo No. 6490 /dtd. 8-5-2017

Copy forwarded to Principal Secretary, Forest and Environment Dept., Govt. of Odisha for kind information and necessary action.


Member Secretary

Memo No. 6491 /dtd. 8.5.2017

Copy forwarded to Principal Secretary, Industries Department/ MSME Dept. / Steel & Mines Dept. / Energy Dept./ Housing and Urban Dept. / Health & Family Welfare Dept./ Agriculture Dept./ Works Dept./ Water Resources Dept./ F & ARD / Excise Dept./ Commerce & Transport / Textile & Handlooms/ CMD, IPICOL/ CMD, IIDCO/ Special Secretary P&C Dept./ Director, Factories and Boilers, Govt. of Odisha for information and necessary action.


Member Secretary

Memo No. 6492 /dtd. 8.5.2017

Copy forwarded to EE-cum-System Administrator for information. She is requested to upload this order in the website of the Board.


Sr. Env. Engineer, L-1 (C)

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018
(I.A. No.163/2021)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 13.02.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Pradeep Kumar Jena, Chief Secretary with Mr. Soumyajit Pani, Adv.
for the State of Odisha

ORDER

1. Today, Tribunal has considered the issue of solid as well as liquid waste management as monitored in terms of order of Hon'ble Supreme Court dated 02.09.2014 in Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors., with regard to solid waste management and order dated 22.02.2017 in W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India, with regard to liquid waste management in respect of State of Odisha.

2. After the previous order dated 27.01.2023, as many as three reports have been filed on 20.12.2023, 09.02.2024 and 12.02.2024.

3. Latest report dated 12.02.2024 discloses the information about solid and sewage waste management in tabulated form as under:-

"ULB wise generation of sewage, septage and grey water and capacity of treatment plants/facilities is given below:

Table-A

Sl. No.	ULB Name	Sewage Generation (in MLD)	Grey Water Generation (in MLD)	Septage Generation (in KLD)	Existing STP (Capacity in MLD)	FSTP (Capacity in KLD)	STP Capacity Utilization (in MLD)	Grey Water Managed (in MLD)	Gap in grey water Treatment (= Generated - treated/ managed in MLD)	Remark
Category as per Present Population: Between 1 Lakh to 10 Lakh										
1	Bhubaneswar (MC)	114.97	0.00	49.00	183.50	150.00	71.25	0.00	0.00	
2	Cuttack (MC)	82.54	0.00	30.00	85.00	60.00	32.47	0.00	0.00	
3	Berhampur (MC)	NA	36.86	96.00	NA	100.00	NA	0.00	36.86	
4	Sambalpur (MC)	43.51	0.00	17.00	40.00	60.00	25.00	0.00	0.00	2 nos FSTP of capacity 20 KLD each under construction. Target Completion-February 2024
5	Rourkela (MC)	35.65	0.00	15.00	40.00	40.00	8.23	0.00	0.00	
6	Puri (M)	20.05	0.00	12.00	25.00	50.00	20.05	0.00	0.00	
7	Balasore (M)	NA	12.21	32.00	NA	60.00	NA	0.64	11.57	
8	Baripada (M)	NA	11.34	29.00	NA	50.00	NA	0.00	11.34	
9	Bhadrak (M)	NA	11.11	29.00	NA	30.00	NA	0.00	11.11	
Category as per Present Population: Between 50000 to 1 Lakh										
10	Balangir (M)	NA	10.15	26.00	NA	30.00	NA	0.00	10.15	
11	Jharsuguda (M)	NA	10.10	26.00	NA	40.00	NA	0.00	10.10	
12	Jeypore (M)	NA	8.77	23.00	NA	40.00	NA	0.00	8.77	
13	Bargarh (M)	NA	8.33	22.00	NA	30.00	NA	0.32	8.01	
14	Brajarajnar (M)	NA	8.31	22.00	NA	30.00	NA	0.00	8.31	
15	Rayagada (M)	NA	7.36	19.00	NA	30.00	NA	0.00	7.36	
16	Bhawanipatna (M)	NA	7.14	19.00	NA	20.00	NA	0.00	7.14	
17	Paradeep (M)	NA	7.09	18.00	NA	20.00	NA	0.00	7.09	
18	Dhenkanal (M)	NA	6.97	18.00	NA	57.00	NA	0.96	6.00	One additional FSTP of capacity 30 KLD is under construction. Target Completion-March 2024
19	Barbil (M)	NA	6.88	18.00	NA	20.00	NA	0.00	6.88	
20	Keonjhar (M)	NA	6.26	16.00	NA	30.00	NA	1.60	4.66	
21	Jatani (M)	NA	5.78	15.00	NA	20.00	NA	1.27	4.51	
22	Rajagangapur (M)	NA	5.31	14.00	NA	20.00	NA	0.00	5.31	
23	Sunabeda (M)	NA	5.21	14.00	NA	20.00	NA	0.00	5.21	
Category as per Present Population: Between 10000 to 50000										
24	Byasanagar (M)	NA	5.06	13.00	NA	30.00	NA	0.00	5.06	

25	Koraput (M)	NA	4.91	13.00	NA	20.00	NA	0.01	4.90	FSTP work under construction. Target Completion-March 2024
26	Kendrapara (M)	NA	4.86	13.00	NA	20.00	NA	0.00	4.86	
27	Joda (M)	NA	4.82	12.00	NA	20.00	NA	0.00	4.82	
28	Khordha (M)	NA	4.78	12.00	NA	20.00	NA	0.00	4.78	
29	Sundargarh (M)	NA	4.65	12.00	NA	20.00	NA	0.00	4.65	
30	Paralakhemundi (M)	NA	4.60	12.00	NA	20.00	NA	0.00	4.60	
31	Angul (M)	NA	4.53	12.00	NA	18.00	NA	0.00	4.53	
32	Choudwar (M)	NA	4.42	11.00	NA	12.00	NA	0.00	4.42	
33	Talcher (M)	NA	4.22	11.00	NA	20.00	NA	2.00	2.22	
34	Anandpur (M)	NA	4.09	11.00	NA	10.00	NA	0.31	3.78	
35	Belpahar (M)	NA	4.03	10.00	NA	10.00	NA	0.00	4.03	
36	Jajpur (M)	NA	3.87	10.00	NA	20.00	NA	0.86	3.01	
37	Phulabani (M)	NA	3.86	10.00	NA	20.00	NA	0.00	3.86	
38	Pattamundai (M)	NA	3.78	10.00	NA	10.00	NA	0.00	3.78	
39	Basudebpur (M)	NA	3.48	9.00	NA	10.00	NA	0.00	3.48	
40	Jagatsinghpur (M)	NA	3.48	9.00	NA	20.00	NA	0.00	3.48	
41	Biramitrapur (M)	NA	3.46	9.00	NA	10.00	NA	0.00	3.46	
42	Remuna (NAC)	NA	3.45	9.00	NA	20.00	NA	0.00	3.45	FSTP work under construction. Target Completion-March 2024
43	Soro (M)	NA	3.36	9.00	NA	10.00	NA	0.00	3.36	
44	Titilagarh (M)	NA	3.23	8.00	NA	10.00	NA	0.00	3.23	
45	Malkangiri (M)	NA	3.20	8.00	NA	20.00	NA	0.00	3.20	
46	Nabarangapur (M)	NA	3.10	8.00	NA	20.00	NA	0.00	3.10	
47	Umerkote (M)	NA	3.00	8.00	NA	10.00	NA	0.00	3.00	
48	Chandbali (NAC)	NA	2.78	7.00	NA	10.00	NA	0.00	2.78	
49	Jaleshwar (M)	NA	2.66	7.00	NA	10.00	NA	0.00	2.66	
50	Rairangpur (M)	NA	2.64	7.00	NA	10.00	NA	0.00	2.64	
51	Hinjilicut (M)	NA	2.55	7.00	NA	10.00	NA	0.03	2.52	
52	Gunupur (M)	NA	2.50	6.00	NA	10.00	NA	0.00	2.50	
53	Polasara (NAC)	NA	2.39	6.00	NA	10.00	NA	0.00	2.39	
54	Dhamnagar (NAC)	NA	2.37	6.00	NA	10.00	NA	0.00	2.37	
55	Karanjia (NAC)	NA	2.36	6.00	NA	10.00	NA	0.00	2.36	
56	Deogarh (M)	NA	2.31	6.00	NA	10.00	NA	0.00	2.31	
57	Bhuban (NAC)	NA	2.29	6.00	NA	10.00	NA	0.00	2.29	
58	Chhatrapur (NAC)	NA	2.28	6.00	NA	10.00	NA	0.06	2.22	
59	Kantabanji (NAC)	NA	2.26	6.00	NA	10.00	NA	0.00	2.26	
60	Asika (NAC)	NA	2.21	6.00	NA	10.00	NA	0.00	2.21	

61	Patnagarh (NAC)	NA	2.17	6.00	NA	10.00	NA	0.00	2.17	
62	Barpali (NAC)	NA	2.16	6.00	NA	10.00	NA	0.00	2.16	
63	Sonepur (M)	NA	2.15	6.00	NA	10.00	NA	0.00	2.15	
64	Bhanjanagar NAC	NA	2.12	5.00	NA	10.00	NA	0.00	2.12	
65	Boudhgarh (NAC)	NA	2.11	5.00	NA	10.00	NA	0.00	2.11	
66	Junagarh (NAC)	NA	2.03	5.00	NA	10.00	NA	0.00	2.03	
67	Nimapara (NAC)	NA	1.99	5.00	NA	10.00	NA	0.00	1.99	
68	Kesinga (NAC)	NA	1.99	5.00	NA	10.00	NA	0.00	1.99	
69	Khariar Road (NAC)	NA	1.96	5.00	NA	10.00	NA	0.00	1.96	
70	Balliguda NAC	NA	1.93	5.00	NA	10.00	NA	0.00	1.93	
71	Daspalla NAC	NA	1.91	5.00	NA	10.00	NA	0.00	1.91	
72	Balugaon (NAC)	NA	1.82	5.00	NA	10.00	NA	0.00	1.82	
73	Padmapur NAC	NA	1.82	5.00	NA	10.00	NA	0.00	1.82	
74	Pipili (NAC)	NA	1.82	5.00	NA	10.00	NA	0.00	1.82	
75	Banki (NAC)	NA	1.81	5.00	NA	10.00	NA	0.00	1.81	
76	Kabisurjyanagar (NAC)	NA	1.80	5.00	NA	10.00	NA	0.00	1.80	
77	Hindol NAC	NA	1.80	5.00	NA	10.00	NA	0.00	1.80	
78	Athagad (NAC)	NA	1.79	5.00	NA	10.00	NA	0.00	1.79	
79	Banpur (NAC)	NA	1.79	5.00	NA	10.00	NA	0.00	1.79	
80	Nilagiri (NAC)	NA	1.78	5.00	NA	10.00	NA	0.00	1.78	
81	Champua NAC	NA	1.77	5.00	NA	10.00	NA	0.00	1.77	
82	Nayagarh (M)	NA	1.76	5.00	NA	10.00	NA	0.22	1.54	
83	Kamakshyanagar (NAC)	NA	1.74	5.00	NA	10.00	NA	0.00	1.74	
84	Konark (NAC)	NA	1.73	4.00	NA	10.00	NA	0.00	1.73	
85	Dharmagarh NAC	NA	1.71	4.00	NA	10.00	NA	0.00	1.71	FSTP work under construction. Target Completion-March 2024
86	Attabira NAC	NA	1.69	4.00	NA	10.00	NA	0.00	1.69	
87	Kotpad (NAC)	NA	1.69	4.00	NA	10.00	NA	0.00	1.69	
88	Nuapada NAC	NA	1.68	4.00	NA	10.00	NA	0.00	1.68	
89	Binika (NAC)	NA	1.63	4.00	NA	10.00	NA	0.00	1.63	
90	Kuchinda (NAC)	NA	1.61	4.00	NA	10.00	NA	0.00	1.61	
91	Redhakhhol (NAC)	NA	1.59	4.00	NA	10.00	NA	0.00	1.59	
92	Purusottampur (NAC)	NA	1.59	4.00	NA	10.00	NA	0.00	1.59	
93	Buguda (NAC)	NA	1.57	4.00	NA	10.00	NA	0.00	1.57	
94	Khariar (NAC)	NA	1.56	4.00	NA	10.00	NA	0.00	1.56	
95	Surada (NAC)	NA	1.54	4.00	NA	10.00	NA	0.00	1.54	
96	RANPUR NAC	NA	1.52	4.00	NA	10.00	NA	0.00	1.52	
97	Kodala (NAC)	NA	1.44	4.00	NA	10.00	NA	0.00	1.44	
98	Digapahandi (NAC)	NA	1.36	4.00	NA	10.00	NA	0.00	1.36	
99	Udala (NAC)	NA	1.36	4.00	NA	10.00	NA	0.00	1.36	

100	Khalikote (NAC)	NA	1.35	3.00	NA	10.00	NA	0.00	1.35	
101	Athmallik (NAC)	NA	1.27	3.00	NA	10.00	NA	0.00	1.27	
102	Rambha (NAC)	NA	1.25	3.00	NA	10.00	NA	0.00	1.25	
103	Odagaon (NAC)	NA	1.23	3.00	NA	10.00	NA	0.00	1.23	
104	Balimela (NAC)	NA	1.22	3.00	NA	10.00	NA	0.00	1.22	
105	Ganjam (NAC)	NA	1.21	3.00	NA	10.00	NA	0.00	1.21	
106	Chikiti (NAC)	NA	1.20	3.00	NA	10.00	NA	0.00	1.20	
107	G. Udayagiri (NAC)	NA	1.17	3.00	NA	10.00	NA	0.00	1.17	
108	Bellaguntha (NAC)	NA	1.17	3.00	NA	10.00	NA	0.00	1.17	
109	Bijepur (NAC)	NA	1.16	3.00	NA	10.00	NA	0.00	1.16	
110	Tusura NAC	NA	1.10	3.00	NA	10.00	NA	0.00	1.10	
Category as per Present Population: Below10000										
111	Kashinagar (NAC)	NA	1.00	3.00	NA	10.00	NA	0.00	1.00	
112	Khandapada (NAC)	NA	0.93	2.00	NA	10.00	NA	0.00	0.93	
113	Tarbha (NAC)	NA	0.86	2.00	NA	10.00	NA	0.00	0.86	
114	Gopalpur (NAC)	NA	0.75	2.00	NA	10.00	NA	0.00	0.75	
115	Gudari (NAC)	NA	0.72	2.00	NA	10.00	NA	0.00	0.72	
	Total:	296.72	389.90	1,136.0	373.50	2,087.0	157.00	8.28	381.61	

The treatment capacity of 114 nos. of functional FSTPs is 1967 KLD.

All ULBs having Sewage Treatment Plants (STPs)/ Faecal Sludge Treatment Plants (FSTPs) have been instructed to utilise the treated waste water discharged from plant for sprinkling on the roads to mitigate the pollution due to dust and also for gardening purpose within the campus of the respective plants.

An estimated amount of 1141.42 crore has been ring-fenced for implementation of sewage, septage & grey water management in the ULBs, through convergence of sources of fund such as SBM (Urban) 2.0 fund, 15th Finance Commission Tied Grant, 5th State Finance Commission Grant etc., SBM(Grameen) and the same is being utilised for the purpose.

(Amounts in Crore Rupees)				
Sl. No	Particulars	Available fund / released Amount	Funds to be received before December 2025	Total
1	5th SFC (Septage Management)	33.32		33.32
2	Urban-Rural Convergence for FSSM	69.62		69.62
3	Urban Septage System	70.00		70.00
4	Used Water Management SBM (U)	204.56	763.92	968.48
	Total	377.50	763.92	1141.42

(4.2) Solid Waste Management

(i) Waste Generation:

The waste generation in 115 ULBs is 2,222.06MT (Wet Waste: 1,147.17 MT and Dry Waste: 1,074.89 MT) per day as given below.

SI. No.	ULB Name	Waste Generation (MT per Day)		
		Wet Waste	Dry Waste	Total
Category as per Present Population: Between 1 Lakh to 10 Lakh				
1	Bhubaneswar (MC)	194.52	190.07	384.59
2	Cuttack (MC)	119.74	114.51	234.25
3	Berhampur (MC)	73.00	65.79	138.79
4	Sambalpur (MC)	66.64	61.96	128.60
5	Rourkela (MC)	59.89	55.58	115.47
6	Puri (M)	32.84	32.20	65.04
7	Balasore (M)	20.28	18.26	38.54
8	Baripada (M)	22.74	16.65	39.39
9	Bhadrak (M)	18.36	18.00	36.36
Category as per Present Population: Between 50000 to 1 Lakh				
10	Balangir (M)	16.47	15.00	31.47
11	Jharsuguda (M)	16.84	15.38	32.22
12	Jeypore (M)	13.96	13.41	27.37
13	Bargarh (M)	15.00	15.00	30.00
14	Brajaraj Nagar (M)	13.38	12.61	25.99
15	Rayagada (M)	11.71	11.18	22.89
16	Bhawanipatna (M)	12.00	11.19	23.19
17	Paradeep (M)	11.27	10.54	21.81
18	Dhenkanal (M)	12.00	10.52	22.52
19	Barbil (M)	11.60	10.68	22.28
20	Keonjhar (M)	11.97	9.80	21.77
21	Jatani (M)	9.48	8.65	18.13
22	Rajagangapur (M)	8.80	8.41	17.21
23	Sunabeda (M)	8.28	8.01	16.29
Category as per Present Population: Between 10000 to 50000				
24	Byasanagar (M)	8.11	7.95	16.06
25	Koraput (M)	7.89	7.48	15.37
26	Kendrapara (M)	7.98	7.68	15.66
27	Joda (M)	8.50	7.20	15.70
28	Khordha (M)	8.02	7.52	15.54
29	Sundargarh (M)	7.78	7.01	14.79
30	Paralakhemundi (M)	7.66	7.19	14.85
31	Angul (M)	7.52	6.86	14.38
32	Choudwar (M)	7.46	6.77	14.23
33	Talcher (M)	7.50	6.64	14.14
34	Anandpur (M)	6.80	6.24	13.04
35	Belpahar (M)	6.50	6.37	12.87
36	Jajpur (M)	6.49	6.00	12.49
37	Phulabani (M)	6.50	5.91	12.41
38	Pattamundai (M)	6.75	5.97	12.72
39	Basudebpur (M)	6.66	5.70	12.36
40	Jagatsinghpur (M)	5.82	5.35	11.17
41	Biramitrapur (M)	5.71	5.46	11.17
42	Remuna (NAC)	5.48	5.23	10.71
43	Soro (M)	5.59	5.07	10.66
44	Titilagarh (M)	5.50	4.92	10.42
45	Malkangiri (M)	5.43	4.84	10.27

Sl. No.	ULB Name	Waste Generation (MT per Day)		
		Wet Waste	Dry Waste	Total
46	Nabarangapur (M)	4.93	4.71	9.64
47	Umerkote (M)	4.84	4.68	9.52
48	Chandbali (NAC)	4.78	4.34	9.12
49	Jaleshwar (M)	4.31	4.11	8.42
50	Rairangpur (M)	4.45	4.29	8.74
51	Hinjilicut (M)	4.19	4.06	8.25
52	Gunupur (M)	4.96	4.61	9.57
53	Polasara (NAC)	4.06	3.76	7.82
54	Dhamnagar (NAC)	3.96	3.67	7.63
55	Karanja (NAC)	3.85	3.68	7.53
56	Deogarh (M)	3.82	4.02	7.84
57	Bhuban (NAC)	3.99	3.76	7.75
58	Chhatrapur (NAC)	3.85	3.69	7.54
59	Kantabanji (NAC)	4.26	4.17	8.43
60	Asika (NAC)	4.20	4.00	8.20
61	Patnagarh (NAC)	3.69	3.44	7.13
62	Barpali (NAC)	4.30	3.29	7.59
63	Sonepur (M)	4.03	3.84	7.87
64	Bhanjanagar NAC	3.61	3.21	6.82
65	Boudhgarh (NAC)	3.45	3.23	6.68
66	Junagarh (NAC)	3.42	3.28	6.70
67	Nimapara (NAC)	3.34	3.17	6.51
68	Kesinga (NAC)	3.29	3.01	6.30
69	Khariar Road (NAC)	3.27	3.15	6.42
70	Balliguda NAC	3.37	2.99	6.36
71	Daspalla NAC	3.28	2.92	6.20
72	Balugaon (NAC)	3.06	3.02	6.08
73	Padmapur NAC	3.11	3.00	6.11
74	Pipili (NAC)	2.96	2.92	5.88
75	Banki (NAC)	3.01	2.86	5.87
76	Kabisurjanagar (N)	2.98	2.83	5.81
77	Hindol NAC	3.40	2.78	6.18
78	Athagad (NAC)	3.00	2.71	5.71
79	Banpur (NAC)	3.08	2.82	5.90
80	Nilagiri (NAC)	3.15	2.83	5.98
81	Champua NAC	3.05	2.84	5.89
82	Nayagarh (M)	2.86	2.83	5.69
83	Kamakshyanagar (N)	3.00	3.00	6.00
84	Konark (NAC)	2.94	3.03	5.97
85	Dharmagarh NAC	2.96	2.95	5.91
86	Attabira NAC	2.76	2.67	5.43
87	Kotpad (NAC)	2.88	2.60	5.48
88	Nuapada NAC	3.24	3.05	6.29
89	Binika (NAC)	2.83	2.68	5.51
90	Kuchinda (NAC)	2.64	2.54	5.18
91	Redhakhhol (NAC)	2.74	2.56	5.30
92	Purusottampur (NAC)	2.80	2.59	5.39
93	Buguda (NAC)	2.71	2.58	5.29
94	Khariar (NAC)	2.67	2.51	5.18
95	Surada (NAC)	2.58	2.43	5.01
96	RANPUR NAC	2.54	2.44	4.98
97	Kodala (NAC)	2.46	2.22	4.68
98	Digapahandi (NAC)	2.30	2.22	4.52

Sl. No.	ULB Name	Waste Generation (MT per Day)		
		Wet Waste	Dry Waste	Total
99	Udala (NAC)	2.29	2.22	4.51
100	Khalikote (NAC)	2.25	2.16	4.41
101	Athmallik (NAC)	2.16	2.00	4.16
102	Rambha (NAC)	2.35	2.35	4.70
103	Odagaon (NAC)	2.22	2.06	4.28
104	Balimela (NAC)	2.03	1.95	3.98
105	Ganjam (NAC)	2.17	2.02	4.19
106	Chikiti (NAC)	2.30	1.87	4.17
107	G. Udayagiri (NAC)	1.95	1.91	3.86
108	Bellaguntha (NAC)	1.97	1.84	3.81
109	Bijepur (NAC)	2.05	1.98	4.03
110	Tusura NAC	2.00	1.78	3.78
Category as per Present Population: Below 10000				
111	Kashinagar (NAC)	1.78	1.70	3.48
112	Khandapada (NAC)	1.64	1.53	3.17
113	Tarbha (NAC)	1.70	1.52	3.22
114	Gopalpur (NAC)	1.37	1.34	2.71
115	Gudari (NAC)	1.31	1.31	2.62
	Total:	1,147.17	1,074.89	2,222.06

(ii) Waste Collection & Transportation:

In a day, total 2,222.06 MT Waste (Wet Waste: 1,147.17 MT and Dry Waste: 1,074.89 MT) is collected from 114 ULBs and transported to the waste processing facilities.

Sl. No.	ULB Name	Waste Collected (MT per Day)			Total Waste Transported (MT per Day)	
		Wet Waste	Dry Waste	Total	To Processing Plant	To Landfill
Category as per Present Population: Between 1 Lakh to 10 Lakh						
1	Bhubaneswar (MC)	194.52	190.07	384.59	384.59	0.00
2	Cuttack (MC)	119.74	114.51	234.25	234.25	0.00
3	Berhampur (MC)	73.00	65.79	138.79	138.79	0.00
4	Sambalpur (MC)	66.64	61.96	128.60	128.60	0.00
5	Rourkela (MC)	59.89	55.58	115.47	115.47	0.00
6	Puri (M)	32.84	32.20	65.04	65.04	0.00
7	Balasore (M)	20.28	18.26	38.54	38.54	0.00
8	Baripada (M)	22.74	16.65	39.39	39.39	0.00
9	Bhadrak (M)	18.36	18.00	36.36	36.36	0.00
Category as per Present Population: Between 50000 to 1 Lakh						
10	Balangir (M)	16.47	15.00	31.47	31.47	0.00
11	Jharsuguda (M)	16.84	15.38	32.22	32.22	0.00
12	Jeypore (M)	13.96	13.41	27.37	27.37	0.00
13	Bargarh (M)	15.00	15.00	30.00	30.00	0.00
14	Brajarajnagar (M)	13.38	12.61	25.99	25.99	0.00
15	Rayagada (M)	11.71	11.18	22.89	22.89	0.00
16	Bhawanipatna (M)	12.00	11.19	23.19	23.19	0.00
17	Paradeep (M)	11.27	10.54	21.81	21.81	0.00
18	Dhenkanal (M)	12.00	10.52	22.52	22.52	0.00
19	Barbil (M)	11.60	10.68	22.28	22.28	0.00
20	Keonjhar (M)	11.97	9.80	21.77	21.77	0.00
21	Jatani (M)	9.48	8.65	18.13	18.13	0.00
22	Rajagangapur (M)	8.80	8.41	17.21	17.21	0.00
23	Sunabeda (M)	8.28	8.01	16.29	16.29	0.00

Sl. No.	ULB Name	Waste Collected (MT per Day)			Total Waste Transported (MT per Day)	
		Wet Waste	Dry Waste	Total	To Processing Plant	To Landfill
Category as per Present Population: Between 10000 to 50000						
24	Byasanagar (M)	8.11	7.95	16.06	16.06	0.00
25	Koraput (M)	7.89	7.48	15.37	15.37	0.00
26	Kendrapara (M)	7.98	7.68	15.66	15.66	0.00
27	Joda (M)	8.50	7.20	15.70	15.70	0.00
28	Khordha (M)	8.02	7.52	15.54	15.54	0.00
29	Sundargarh (M)	7.78	7.01	14.79	14.79	0.00
30	Paralakhemundi (M)	7.66	7.19	14.85	14.85	0.00
31	Angul (M)	7.52	6.86	14.38	14.38	0.00
32	Choudwar (M)	7.46	6.77	14.23	14.23	0.00
33	Talcher (M)	7.50	6.64	14.14	14.14	0.00
34	Anandpur (M)	6.80	6.24	13.04	13.04	0.00
35	Belpahar (M)	6.50	6.37	12.87	12.87	0.00
36	Jajpur (M)	6.49	6.00	12.49	12.49	0.00
37	Phulabani (M)	6.50	5.91	12.41	12.41	0.00
38	Pattamundai (M)	6.75	5.97	12.72	12.72	0.00
39	Basudebpur (M)	6.66	5.70	12.36	12.36	0.00
40	Jagatsinghpur (M)	5.82	5.35	11.17	11.17	0.00
41	Biramitrapur (M)	5.71	5.46	11.17	11.17	0.00
42	Remuna (NAC)	5.48	5.23	10.71	10.71	0.00
43	Soro (M)	5.59	5.07	10.66	10.66	0.00
44	Titilagarh (M)	5.50	4.92	10.42	10.42	0.00
45	Malkangiri (M)	5.43	4.84	10.27	10.27	0.00
46	Nabarangapur (M)	4.93	4.71	9.64	9.64	0.00
47	Umerkote (M)	4.84	4.68	9.52	9.52	0.00
48	Chandbali (NAC)	4.78	4.34	9.12	9.12	0.00
49	Jaleshwar (M)	4.31	4.11	8.42	8.42	0.00
50	Rairangpur (M)	4.45	4.29	8.74	8.74	0.00
51	Hinjilicut (M)	4.19	4.06	8.25	8.25	0.00
52	Gunupur (M)	4.96	4.61	9.57	9.57	0.00
53	Polasara (NAC)	4.06	3.76	7.82	7.82	0.00
54	Dhamnagar (NAC)	3.96	3.67	7.63	7.63	0.00
55	Karanja (NAC)	3.85	3.68	7.53	7.53	0.00
56	Deogarh (M)	3.82	4.02	7.84	7.84	0.00
57	Bhuban (NAC)	3.99	3.76	7.75	7.75	0.00
58	Chhatrapur (NAC)	3.85	3.69	7.54	7.54	0.00
59	Kantabanji (NAC)	4.26	4.17	8.43	8.43	0.00
60	Asika (NAC)	4.20	4.00	8.20	8.20	0.00
61	Patnagarh (NAC)	3.69	3.44	7.13	7.13	0.00
62	Barpali (NAC)	4.30	3.29	7.59	7.59	0.00
63	Sonepur (M)	4.03	3.84	7.87	7.87	0.00
64	Bhanjanagar NAC	3.61	3.21	6.82	6.82	0.00
65	Boudhgarh (NAC)	3.45	3.23	6.68	6.68	0.00
66	Junagarh (NAC)	3.42	3.28	6.70	6.70	0.00
67	Nimapara (NAC)	3.34	3.17	6.51	6.51	0.00
68	Kesinga (NAC)	3.29	3.01	6.30	6.30	0.00
69	Khariar Road (NAC)	3.27	3.15	6.42	6.42	0.00
70	Balliguda NAC	3.37	2.99	6.36	6.36	0.00
71	Daspalla NAC	3.28	2.92	6.20	6.20	0.00
72	Balugaon (NAC)	3.06	3.02	6.08	6.08	0.00
73	Padmapur NAC	3.11	3.00	6.11	6.11	0.00
74	Pipili (NAC)	2.96	2.92	5.88	5.88	0.00
75	Banki (NAC)	3.01	2.86	5.87	5.87	0.00

Sl. No.	ULB Name	Waste Collected (MT per Day)			Total Waste Transported (MT per Day)	
		Wet Waste	Dry Waste	Total	To Processing Plant	To Landfill
76	Kabisurjyanagar (N)	2.98	2.83	5.81	5.81	0.00
77	Hindol NAC	3.40	2.78	6.18	6.18	0.00
78	Athagad (NAC)	3.00	2.71	5.71	5.71	0.00
79	Banpur (NAC)	3.08	2.82	5.90	5.90	0.00
80	Nilagiri (NAC)	3.15	2.83	5.98	5.98	0.00
81	Champua NAC	3.05	2.84	5.89	5.89	0.00
82	Nayagarh (M)	2.86	2.83	5.69	5.69	0.00
83	Kamakshyanagar (N)	3.00	3.00	6.00	6.00	0.00
84	Konark (NAC)	2.94	3.03	5.97	5.97	0.00
85	Dharmagarh NAC	2.96	2.95	5.91	5.91	0.00
86	Attabira NAC	2.76	2.67	5.43	5.43	0.00
87	Kotpad (NAC)	2.88	2.60	5.48	5.48	0.00
88	Nuapada NAC	3.24	3.05	6.29	6.29	0.00
89	Binika (NAC)	2.83	2.68	5.51	5.51	0.00
90	Kuchinda (NAC)	2.64	2.54	5.18	5.18	0.00
91	Redhakhhol (NAC)	2.74	2.56	5.30	5.30	0.00
92	Purusottampur (NAC)	2.80	2.59	5.39	5.39	0.00
93	Buguda (NAC)	2.71	2.58	5.29	5.29	0.00
94	Khariar (NAC)	2.67	2.51	5.18	5.18	0.00
95	Surada (NAC)	2.58	2.43	5.01	5.01	0.00
96	RANPUR NAC	2.54	2.44	4.98	4.98	0.00
97	Kodala (NAC)	2.46	2.22	4.68	4.68	0.00
98	Digapahandi (NAC)	2.30	2.22	4.52	4.52	0.00
99	Udala (NAC)	2.29	2.22	4.51	4.51	0.00
100	Khalikote (NAC)	2.25	2.16	4.41	4.41	0.00
101	Athmallik (NAC)	2.16	2.00	4.16	4.16	0.00
102	Rambha (NAC)	2.35	2.35	4.70	4.70	0.00
103	Odagaon (NAC)	2.22	2.06	4.28	4.28	0.00
104	Balimela (NAC)	2.03	1.95	3.98	3.98	0.00
105	Ganjam (NAC)	2.17	2.02	4.19	4.19	0.00
106	Chikiti (NAC)	2.30	1.87	4.17	4.17	0.00
107	G. Udayagiri (NAC)	1.95	1.91	3.86	3.86	0.00
108	Bellaguntha (NAC)	1.97	1.84	3.81	3.81	0.00
109	Bijepur (NAC)	2.05	1.98	4.03	4.03	0.00
110	Tusura NAC	2.00	1.78	3.78	3.78	0.00
Category as per Present Population: Below10000						
111	Kashinagar (NAC)	1.78	1.70	3.48	3.48	0.00
112	Khandapada (NAC)	1.64	1.53	3.17	3.17	0.00
113	Tarbha (NAC)	1.70	1.52	3.22	3.22	0.00
114	Gopalpur (NAC)	1.37	1.34	2.71	2.71	0.00
115	Gudari (NAC)	1.31	1.31	2.62	2.62	0.00
	Total:	1,147.17	1,074.89	2,222.06	2,222.06	0.00

(iii) Waste Processing:

A. Waste Processing Details:

- For wet waste processing, 258 Micro Composting Centres(MCC) with a total capacity of 1,213.5 MT and for dry waste processing, 220 Material Recovery Facilities (MRF) with a total capacity of 2,260 MHave been established in 114 ULBs.
- A total of 994.32 MT wet waste and 1,035.15 MT dry waste is processed in a day in above processing facilities. ULB wise details are mentioned in the table below:

Sl. No.	ULB Name	Waste Collected & Transported (MT per Day)			Capacity of Processing Facilities Established (MT per day)			Waste Processed (MT per day)			Gap (MT per Day)
		Wet Waste	Dry Waste	Total	MCC	MRF	Total	Wet Waste	Dry Waste	Total	
Category as per Present Population: Between 1 Lakh to 10 Lakh											
1	Bhubaneswar (MC)	194.52	190.07	384.59	180	210	390	180.00	190.07	370.07	14.52
2	Cuttack (MC)	119.74	114.51	234.25	70	80	150	70.00	80.00	150.00	84.25
3	Berhampur (MC)	73.00	65.79	138.79	81	70	151	73.00	65.79	138.79	0.00
4	Sambalpur (MC)	66.64	61.96	128.60	45	90	135	45.00	61.96	106.96	21.64
5	Rourkela (MC)	59.89	55.58	115.47	40	80	120	40.00	55.58	95.58	19.89
6	Puri (M)	32.84	32.20	65.04	50	60	110	32.84	32.20	65.04	0.00
7	Balasore (M)	20.28	18.26	38.54	20	40	60	20.00	18.26	38.26	0.28
8	Baripada (M)	22.74	16.65	39.39	26	60	86	22.74	16.65	39.39	0.00
9	Bhadrak (M)	18.36	18.00	36.36	8	20	28	8.00	18.00	26.00	10.36
Category as per Present Population: Between 50000 to 1 Lakh											
10	Balangir (M)	16.47	15.00	31.47	15	30	45	15.00	15.00	30.00	1.47
11	Jharsuguda (M)	16.84	15.38	32.22	10	20	30	10.00	15.38	25.38	6.84
12	Jeypore (M)	13.96	13.41	27.37	20	40	60	13.96	13.41	27.37	0.00
13	Bargarh (M)	15.00	15.00	30.00	15	30	45	15.00	15.00	30.00	0.00
14	Brajarajgarh (M)	13.38	12.61	25.99	10	20	30	10.00	12.61	22.61	3.38
15	Rayagada (M)	11.71	11.18	22.89	15	20	35	11.71	11.18	22.89	0.00
16	Bhawanipatna (M)	12.00	11.19	23.19	10	30	40	10.00	11.19	21.19	2.00
17	Paradeep (M)	11.27	10.54	21.81	12	20	32	11.27	10.54	21.81	0.00
18	Dhenkanal (M)	12.00	10.52	22.52	13.5	30	44	12.00	10.52	22.52	0.00
19	Barbil (M)	11.60	10.68	22.28	15	30	45	11.60	10.68	22.28	0.00
20	Keonjhar (M)	11.97	9.80	21.77	15	20	35	11.97	9.80	21.77	0.00
21	Jatani (M)	9.48	8.65	18.13	10	10	20	9.48	8.65	18.13	0.00
22	Rajagangapur (M)	8.80	8.41	17.21	5	10	15	5.00	8.41	13.41	3.80
23	Sunabeda (M)	8.28	8.01	16.29	10	20	30	8.28	8.01	16.29	0.00
Category as per Present Population: Between 10000 to 50000											
24	Byasanagar (M)	8.11	7.95	16.06	10	20	30	8.11	7.95	16.06	0.00
25	Koraput (M)	7.89	7.48	15.37	10	20	30	7.89	7.48	15.37	0.00
26	Kendrapara (M)	7.98	7.68	15.66	8	20	28	7.98	7.68	15.66	0.00
27	Joda (M)	8.50	7.20	15.70	10	20	30	8.50	7.20	15.70	0.00
28	Khordha (M)	8.02	7.52	15.54	5	10	15	5.00	7.52	12.52	3.02
29	Sundargarh (M)	7.78	7.01	14.79	15	20	35	7.78	7.01	14.79	0.00
30	Paralakhemundi (M)	7.66	7.19	14.85	11	20	31	7.66	7.19	14.85	0.00
31	Angul (M)	7.52	6.86	14.38	12	30	42	7.52	6.86	14.38	0.00
32	Choudwar (M)	7.46	6.77	14.23	6	30	36	6.00	6.77	12.77	1.46
33	Talcher (M)	7.50	6.64	14.14	10	20	30	7.50	6.64	14.14	0.00
34	Anandpur (M)	6.80	6.24	13.04	10	20	30	6.80	6.24	13.04	0.00
35	Belpahar (M)	6.50	6.37	12.87	5	10	15	5.00	6.37	11.37	1.50
36	Jajpur (M)	6.49	6.00	12.49	10	20	30	6.49	6.00	12.49	0.00
37	Phulabani (M)	6.50	5.91	12.41	8	20	28	6.50	5.91	12.41	0.00
38	Pattamundai (M)	6.75	5.97	12.72	10	20	30	6.75	5.97	12.72	0.00
39	Basudebpur (M)	6.66	5.70	12.36	10	10	20	6.66	5.70	12.36	0.00
40	Jagatsinghpur (M)	5.82	5.35	11.17	5	10	15	5.00	5.35	10.35	0.82
41	Biramitrapur (M)	5.71	5.46	11.17	5	10	15	5.00	5.46	10.46	0.71
42	Remuna (NAC)	5.48	5.23	10.71	0	0	0	0.00	0.00	0.00	10.71
43	Soro (M)	5.59	5.07	10.66	5	10	15	5.00	5.07	10.07	0.59
44	Titilagarh (M)	5.50	4.92	10.42	5	10	15	5.00	4.92	9.92	0.50
45	Malkangiri (M)	5.43	4.84	10.27	8	10	18	5.43	4.84	10.27	0.00

46	Nabarangapur (M)	4.93	4.71	9.64	5	10	15	4.93	4.71	9.64	0.00
47	Umerkote (M)	4.84	4.68	9.52	5	10	15	4.84	4.68	9.52	0.00
48	Chandbali (NAC)	4.78	4.34	9.12	5	30	35	4.50	4.34	8.84	0.28
49	Jaleshwar (M)	4.31	4.11	8.42	5	10	15	4.31	4.11	8.42	0.00
50	Rairangpur (M)	4.45	4.29	8.74	10	20	30	4.45	4.29	8.74	0.00
51	Hinjilicut (M)	4.19	4.06	8.25	10	20	30	4.19	4.06	8.25	0.00
52	Gunupur (M)	4.96	4.61	9.57	10	10	20	4.96	4.61	9.57	0.00
53	Polasara (NAC)	4.06	3.76	7.82	5	10	15	4.06	3.76	7.82	0.00
54	Dhamnagar (NAC)	3.96	3.67	7.63	4	10	14	3.96	3.67	7.63	0.00
55	Karanja (NAC)	3.85	3.68	7.53	6	20	26	3.85	3.68	7.53	0.00
56	Deogarh (M)	3.82	4.02	7.84	5	10	15	3.82	4.02	7.84	0.00
57	Bhuban (NAC)	3.99	3.76	7.75	6	20	26	3.99	3.76	7.75	0.00
58	Chhatrapur (NAC)	3.85	3.69	7.54	15	30	45	3.85	3.69	7.54	0.00
59	Kantabanji (NAC)	4.26	4.17	8.43	5	10	15	4.26	4.17	8.43	0.00
60	Asika (NAC)	4.20	4.00	8.20	10	20	30	4.20	4.00	8.20	0.00
61	Patnagarh (NAC)	3.69	3.44	7.13	5	10	15	3.69	3.44	7.13	0.00
62	Barpali (NAC)	4.30	3.29	7.59	6	20	26	4.30	3.29	7.59	0.00
63	Sonepur (M)	4.03	3.84	7.87	5	10	15	4.03	3.84	7.87	0.00
64	Bhanjanagar NAC	3.61	3.21	6.82	5	10	15	3.61	3.21	6.82	0.00
65	Boudhgarh (NAC)	3.45	3.23	6.68	5	10	15	3.45	3.23	6.68	0.00
66	Junagarh (NAC)	3.42	3.28	6.70	5	10	15	3.42	3.28	6.70	0.00
67	Nimapara (NAC)	3.34	3.17	6.51	2	10	12	2.00	3.17	5.17	1.34
68	Kesinga (NAC)	3.29	3.01	6.30	5	10	15	3.29	3.01	6.30	0.00
69	Khariar Road (NAC)	3.27	3.15	6.42	3	10	13	3.00	3.15	6.15	0.27
70	Balliguda NAC	3.37	2.99	6.36	2	10	12	2.00	2.99	4.99	1.37
71	Daspalla NAC	3.28	2.92	6.20	5	10	15	3.28	2.92	6.20	0.00
72	Balugaon (NAC)	3.06	3.02	6.08	3	10	13	3.00	3.02	6.02	0.06
73	Padmapur NAC	3.11	3.00	6.11	6	30	36	3.11	3.00	6.11	0.00
74	Pipili (NAC)	2.96	2.92	5.88	3	10	13	2.96	2.92	5.88	0.00
75	Banki (NAC)	3.01	2.86	5.87	4	10	14	3.01	2.86	5.87	0.00
76	Kabisurjanagar (N)	2.98	2.83	5.81	5	10	15	2.98	2.83	5.81	0.00
77	Hindol NAC	3.40	2.78	6.18	2	10	12	2.00	2.78	4.78	1.40
78	Athagad (NAC)	3.00	2.71	5.71	4	10	14	3.00	2.71	5.71	0.00
79	Banpur (NAC)	3.08	2.82	5.90	3	10	13	3.00	2.82	5.82	0.08
80	Nilagiri (NAC)	3.15	2.83	5.98	4	10	14	3.15	2.83	5.98	0.00
81	Champua NAC	3.05	2.84	5.89	5	10	15	3.05	2.84	5.89	0.00
82	Nayagarh (M)	2.86	2.83	5.69	5	10	15	2.86	2.83	5.69	0.00
83	Kamakshyanagar (N)	3.00	3.00	6.00	3	10	13	3.00	3.00	6.00	0.00
84	Konark (NAC)	2.94	3.03	5.97	3	20	23	2.94	3.03	5.97	0.00
85	Dharmagarh NAC	2.96	2.95	5.91	3	10	13	2.96	2.95	5.91	0.00
86	Attabira NAC	2.76	2.67	5.43	5	20	25	2.76	2.67	5.43	0.00
87	Kotpad (NAC)	2.88	2.60	5.48	10	20	30	2.88	2.60	5.48	0.00
88	Nuapada NAC	3.24	3.05	6.29	5	10	15	3.24	3.05	6.29	0.00
89	Binika (NAC)	2.83	2.68	5.51	3	10	13	2.83	2.68	5.51	0.00
90	Kuchinda (NAC)	2.64	2.54	5.18	3	10	13	2.64	2.54	5.18	0.00
91	Redhakhol (NAC)	2.74	2.56	5.30	3	10	13	2.74	2.56	5.30	0.00
92	Purusottampur (NAC)	2.80	2.59	5.39	5	10	15	2.80	2.59	5.39	0.00
93	Buguda (NAC)	2.71	2.58	5.29	5	10	15	2.71	2.58	5.29	0.00
94	Khariar (NAC)	2.67	2.51	5.18	3	10	13	2.67	2.51	5.18	0.00
95	Surada (NAC)	2.58	2.43	5.01	5	10	15	2.58	2.43	5.01	0.00
96	RANPUR NAC	2.54	2.44	4.98	3	10	13	2.54	2.44	4.98	0.00
97	Kodala (NAC)	2.46	2.22	4.68	5	10	15	2.46	2.22	4.68	0.00

98	Digapahandi (NAC)	2.30	2.22	4.52	5	10	15	2.30	2.22	4.52	0.00
99	Udala (NAC)	2.29	2.22	4.51	5	10	15	2.29	2.22	4.51	0.00
100	Khalikote (NAC)	2.25	2.16	4.41	5	10	15	2.25	2.16	4.41	0.00
101	Athmallik (NAC)	2.16	2.00	4.16	5	10	15	2.16	2.00	4.16	0.00
102	Rambha (NAC)	2.35	2.35	4.70	5	10	15	2.35	2.35	4.70	0.00
103	Odagaon (NAC)	2.22	2.06	4.28	5	10	15	2.22	2.06	4.28	0.00
104	Balimela (NAC)	2.03	1.95	3.98	4	10	14	2.03	1.95	3.98	0.00
105	Ganjam (NAC)	2.17	2.02	4.19	5	10	15	2.17	2.02	4.19	0.00
106	Chikiti (NAC)	2.30	1.87	4.17	5	10	15	2.30	1.87	4.17	0.00
107	G. Udayagiri (NAC)	1.95	1.91	3.86	3	10	13	1.95	1.91	3.86	0.00
108	Bellaguntha (NAC)	1.97	1.84	3.81	5	10	15	1.97	1.84	3.81	0.00
109	Bijepur (NAC)	2.05	1.98	4.03	2	20	22	2.00	1.98	3.98	0.05
110	Tusura NAC	2.00	1.78	3.78	5	10	15	2.00	1.78	3.78	0.00
Category as per Present Population: Below 10000											
111	Kashinagar (NAC)	1.78	1.70	3.48	3	10	13	1.78	1.70	3.48	0.00
112	Khandapada (NAC)	1.64	1.53	3.17	5	10	15	1.64	1.53	3.17	0.00
113	Tarbha (NAC)	1.70	1.52	3.22	5	10	15	1.70	1.52	3.22	0.00
114	Gopalpur (NAC)	1.37	1.34	2.71	5	10	15	1.37	1.34	2.71	0.00
115	Gudari (NAC)	1.31	1.31	2.62	2	10	12	1.31	1.31	2.62	0.00
	Total:	1,147.17	1,074.89	2,222.06	1,213.5	2,260	3,474	994.32	1,035.15	2,019.47	202.59

A. Measures taken to fill the Gap:

- To fill up the gap and in view of future requirements, action is being taken to establish Bio-methanation plants and mega waste processing plants in bigger cities like Bhubaneswar.
- A total of 30 Additional Micro Composting Center (MCC) and 26 Material Recovery Facilities (MRFs) are under execution in following 24 ULBs to bridge the present gap and to meet the future requirements. ULB wise details are mentioned below.

Sl. No.	ULB Name	Additional Processing Facilities Under Execution	
		MCC Capacity (MT per Day)	MRF Capacity (MT per Day)
Category as per Present Population: Between 1 Lakh to 10 Lakh			
1	Balasore (M)	5	10
2	Bhadrak (M)	15	20
Category as per Present Population: Between 50000 to 1 Lakh			
3	Balangir (M)	10	10
4	Jharsuguda (M)	10	20
5	Bargarh (M)	5	10
6	Brajarajnagar (M)	10	10
7	Rayagada (M)	5	10
8	Paradeep (M)	5	10
9	Dhenkanal (M)	5	10
10	Keonjhar (M)	5	10
11	Jatani (M)	5	10
12	Rajagangapur (M)	5	10
13	Sunabeda (M)	5	10
Category as per Present Population: Between 10000 to 50000			
14	Belpahar (M)	5	10
15	Basudebpur (M)	5	10
16	Jagatsinghpur (M)	5	10
17	Remuna (NAC)	10	10
18	Titilagarh (M)	5	10
19	Malkangiri (M)	5	10
20	Umerkote (M)	5	10

Sl. No.	ULB Name	Additional Processing Facilities Under Execution	
		MCC Capacity (MT per Day)	MRF Capacity (MT per Day)
21	Khariar Road (NAC)	5	10
22	Pipili (NAC)	5	10
23	Hindol NAC	5	10
24	Kamakshyanagar (NAC)	5	10
Total:		150	260

(iii) Legacy Waste:

A. Remediation Details:

- Out of 115 ULBs, 92 ULBs have Legacy Waste Dumpsites.
- 23 ULBs (Keonjhargarh, Joda, Jajpur, Jagatsinghpur, Remuna, Soro, Chandabali, Hinjilicut, Dhamnagar, Boudhgarh, Junagarh, Nimapara, Kesinga, Pipili, Banki, Athgarh, Kamakshyanagar, Konark, Binika, Ranpur, Ganjam, Chikiti and G. Udaygiri) have no Legacy Waste Dumpsite.
- The total quantity of legacy waste in 92 ULBs is 46,87,982 MT.
- A total quantity of 4,41,397 MT legacy waste has already been partially remediated in 3 ULBs(Bhubaneswar,Rourkela and Barbil) and fully completed in 3 ULBs (Vyasaganagar, Bellaguntha and Khariar Road).
- Remediation of remaining quantity i.e.,42,46,585 MT are under process.
Detailed information is mentioned in the table depicted below.

Sl. No.	ULB Name	Total Estimated Legacy (MT)	Remediated Quantity(in MT)	Remaining Legacy Waste (MT)
Category as per Present Population: Between 1 Lakh to 10 Lakh				
1	Bhubaneswar (MC)	19,43,802	1,46,690	17,97,112
2	Cuttack (MC)	6,85,000	0	6,85,000
3	Berhampur (MC)	1,80,000	0	1,80,000
4	Sambalpur (MC)	87,490	0	87,490
5	Rourkela (MC)	1,83,686	1,73,686	10,000
6	Puri (M)	2,24,880	0	2,24,880
7	Balasore (M)	31,724	0	31,724
8	Baripada (M)	1,34,844	0	1,34,844
9	Bhadrak (M)	67,634	0	67,634
Category as per Present Population: Between 50000 to 1 Lakh				
10	Balangir (M)	14,924	0	14,924
11	Jharsuguda (M)	79,556	0	79,556
12	Jeypore (M)	40,676	0	40,676
13	Bargarh (M)	19,629	0	19,629
14	Brajarajnagar (M)	116	0	116
15	Rayagada (M)	49,490	0	49,490
16	Bhawanipatna (M)	40,468	0	40,468
17	Paradeep (M)	9,442	0	9,442
18	Dhenkanal (M)	26,340	0	26,340
19	Barbil (M)	33,284	13,600	19,684
20	Keonjhargarh (M)	0	0	0
21	Jatani (M)	29,241	0	29,241
22	Rajagangapur (M)	18,348	0	18,348
23	Sunabeda (M)	2,195	0	2,195
Category as per Present Population: Between 10000 to 50000				
24	Byasanagar (M)	72,000	72,000	0
25	Koraput (M)	44,902	0	44,902
26	Kendrapara (M)	24,300	0	24,300
27	Joda (M)	0	0	0
28	Khordha (M)	82,200	0	82,200
29	Sundargarh (M)	10,621	0	10,621
30	Paralakhemundi (M)	31,053	0	31,053

Sl. No.	ULB Name	Total Estimated Legacy (MT)	Remediated Quantity(in MT)	Remaining Legacy Waste (MT)
31	Angul (M)	30,269	0	30,269
32	Choudwar (M)	8,655	0	8,655
33	Talcher (M)	7,468	0	7,468
34	Anandpur (M)	6,438	0	6,438
35	Belpahar (M)	13,500	0	13,500
36	Jajpur (M)	0	0	0
37	Phulabani (M)	18,662	0	18,662
38	Pattamundai (M)	3,065	0	3,065
39	Basudebpur (M)	2,099	0	2,099
40	Jagatsinghpur (M)	0	0	0
41	Biramitrapur (M)	3,469	0	3,469
42	Remuna (NAC)	0	0	0
43	Soro (M)	0	0	0
44	Titilagarh (M)	32,500	0	32,500
45	Malkangiri (M)	6,461	0	6,461
46	Nabarangapur (M)	37,815	0	37,815
47	Umerkote (M)	2,543	0	2,543
48	Chandbali (NAC)	0	0	0
49	Jaleshwar (M)	5,753	0	5,753
50	Rairangpur (M)	17,288	0	17,288
51	Hinjilicut (M)	0	0	0
52	Gunupur (M)	1,194	0	1,194
53	Polasara (NAC)	10,806	0	10,806
54	Dhamnagar (NAC)	0	0	0
55	Karanja (NAC)	22,013	0	22,013
56	Deogarh (M)	3,102	0	3,102
57	Bhuban (NAC)	3,686	0	3,686
58	Chhatrapur (NAC)	6,300	0	6,300
59	Kantabanji (NAC)	34,500	0	34,500
60	Asika (NAC)	2,609	0	2,609
61	Patnagarh (NAC)	5,665	0	5,665
62	Barpali (NAC)	3,735	0	3,735
63	Sonepur (M)	1,488	0	1,488
64	Bhanjanagar NAC	8,958	0	8,958
65	Boudhgarh (NAC)	0	0	0
66	Junagarh (NAC)	0	0	0
67	Nimapara (NAC)	0	0	0
68	Kesinga (NAC)	0	0	0
69	Khariar Road (NAC)	28,234	28,234	0
70	Balliguda NAC	114	0	114
71	Daspalla NAC	279	0	279
72	Balugaon (NAC)	1,168	0	1,168
73	Padmapur NAC	1,608	0	1,608
74	Pipili (NAC)	0	0	0
75	Banki (NAC)	0	0	0
76	Kabisurjyanagar (N)	9,853	0	9,853
77	Hindol NAC	41	0	41
78	Athagad (NAC)	0	0	0
79	Banpur (NAC)	1,918	0	1,918
80	Nilagiri (NAC)	12,069	0	12,069
81	Champua NAC	5,384	0	5,384
82	Nayagarh (M)	4,868	0	4,868
83	Kamakshyanagar (N)	0	0	0
84	Konark (NAC)	0	0	0

Sl. No.	ULB Name	Total Estimated Legacy (MT)	Remediated Quantity(in MT)	Remaining Legacy Waste (MT)
85	Dharmagarh NAC	1,050	0	1,050
86	Attabira NAC	4,363	0	4,363
87	Kotpad (NAC)	2,986	0	2,986
88	Nuapada NAC	23,853	0	23,853
89	Binika (NAC)	0	0	0
90	Kuchinda (NAC)	10,120	0	10,120
91	Redhakhhol (NAC)	2,846	0	2,846
92	Purusottampur (NAC)	581	0	581
93	Buguda (NAC)	1,069	0	1,069
94	Khariar (NAC)	27,746	0	27,746
95	Surada (NAC)	2,404	0	2,404
96	RANPUR NAC	0	0	0
97	Kodala (NAC)	6,000	0	6,000
98	Digapahandi (NAC)	7,982	0	7,982
99	Udala (NAC)	15,014	0	15,014
100	Khalikote (NAC)	1,311	0	1,311
101	Athmallik (NAC)	12,133	0	12,133
102	Rambha (NAC)	1,472	0	1,472
103	Odagaon (NAC)	1,821	0	1,821
104	Balimela (NAC)	623	0	623
105	Ganjam (NAC)	0	0	0
106	Chikiti (NAC)	0	0	0
107	G. Udayagiri (NAC)	0	0	0
108	Bellaguntha (NAC)	7,187	7,187	0
109	Bijepur (NAC)	16,187	0	16,187
110	Tusura NAC	47	0	47
Category as per Present Population: Below10000				
111	Kashinagar (NAC)	2,189	0	2,189
112	Khandapada (NAC)	336	0	336
113	Tarbha (NAC)	3,612	0	3,612
114	Gopalpur (NAC)	1,096	0	1,096
115	Gudari (NAC)	532	0	532
	Total:	46,87,982	4,41,397	42,46,585

B. Time Bound Plan to Remediate Legacy Waste:

Sl. No.	Name/ Category of the ULB(s)	No. of ULBs	Routing of end products	Proposed utilisation of reclaimed land	Sources of fund	Timeline for completion
1	Rourkela Municipal Corporation	1	Selling of recyclable waste part to recycler agencies authorised by State Pollution Control Board, Odisha after segregation at Material Recovery Facilities (MRFs) in the ULBs. Utilisation of non-recyclable waste in construction of roads / in kiln of nearest cement factories.	Development of public park or any public facility or establishment of waste management facility.	Cost towards implementation of Biomining of legacy waste dumpsites in the ULBs is being met out of sources of fund ring-fenced for the purpose, such as SBM (Urban) 2.0 fund, 15 th Finance Commission Tied Grant, 5th State Finance Commission Grant etc.	October, 2024
2	Notified Area Councils (NACs)	44				December, 2024
3	Municipalities	40				December, 2024
4	Sambalpur Municipal Corporation	1				August, 2025
5	Berhampur Municipal Corporation	1				August, 2025
6	Cuttack Municipal Corporation	1				December, 2025

7	Bhubaneswar Municipal Corporation	1			December, 2025
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5. Suggestions and some points for consideration

Sl. No.	Suggestions and some points for consideration	Action taken w.r.t suggestions
1	Utilisation of State budget including Ring fenced and coverage under other Centrally assisted programs like AMRUT/ SBM, etc	Central Assistance under SBM (Urban) 2.0 scheme along with State budgetary funds such as 5 th State Finance Commission Grant,ring-fenced for waste management, are being utilised for implementation of waste management.
2	Setting up of Assistance Centres at District level for Technical assistance for the cities and towns in that District	Project Implementation Units (PIUs) have been set up at ULB level to provide technical assistance to the ULBs in all Districts.
3	Information may be collated for all cities and towns having population more than 10,000 (a - more than 10 lakhs, b - between 1 to below 10 lakhs, c - between 50, 000 to below 1 lakh and d - between 10,000 to below 50,000)	Information has been collated for all cities and towns based on population.
4	Follow Guidelines and Manuals of MoUHA GoI to set up sewage and solid waste management facilities	SBM (Urban)/ SBM (Urban) 2.0 guidelines and Solid Waste Management Rules, 2016 issued by MoHUA along with manuals issued by CPHEEO have been followed up for setting up of sewage and solid waste management facilities in the ULBs of the State.
5	For smaller towns (where perhaps population is less than 1 lakh Or 50,000) effective and easy to Operate and requiring relatively low Maintenance may be preferred for solid and liquid waste management.	For all cities/towns including smaller towns of the State, decentralised method for Solid Waste and Liquid Waste management is being adopted through establishment of Micro Composting Centres (MCCs) & Material Recovery Facilities (MRFs) of capacity of 2TPD/3 TPD/5TPD /10 TPD and Faecal Sludge Treatment Plants (FSTPs) of capacity of 10 KLD / 20 KLD etc. to achieve effective ,easy to operate and low maintenance waste management systems.
6	Emphasis needs to maximize use of treated sewage rather simply discharging into water bodies.	All ULBs having Sewage Treatment Plants (STPs)/ Faecal Sludge Treatment Plants (FSTPs) have been instructed to utilise the treated waste water discharged from plant for sprinkling on the roads to mitigate pollution due to dust and also for gardening purposes within the campus of the respective plants.
7	It would be necessary to channelize each fraction arising out during remediation / biomining for effective use by the Authorised end users	Steps are being taken to ensure effective utilisation of recyclable waste & non-recyclable waste (arising out during remediation / bio-mining of legacy waste dumpsites) by the agencies authorised by State Pollution Control Board and cement factories respectively.

4. The data presented above reveals the following:

4.1 population-wise generation of Sewage, Grey water and Septage details with respect to ULBs in the State:

1. In Towns with population between 1 lakh to 10 lakh, covering 9 ULBs, ranged between 114.67 – 20 MLD in respect of Bhubaneshwar, Cuttack, Sambalpur, Rourkela, Puri.

Grey Water generation ranged between 36.86-11.11 MLD in respect to Behrampur, Balasore, Baripada, Bhadrak etc.

Septage generation ranged from 96-12 MLD in respect of Berhampur, Bhubaneshwar, Balasore, Cuttack, Baripada, Bhadrak, Rourkela, Puri.

2. In Town with population between 50,000 to 1 lakh covering 14 ULBs did not show any sewage generation whereas, grey water generation ranged between 10.15-5.21 MLD in respect of Balangir, Jharsiguda, Jeyopore, Baragarh, Brajarajnaragar, Raygad, Bhowanipatna, Paradeep, Dhenkanal, Barbi, Keonghargarh, Jatari, Raygangapur, Sunabeda. Septage generation ranged from 26-14 KLD in Balangir, Sunabeda.
3. IN Town with population between 10,000 to 50,000 covering 87 ULBs did not show any sewage generation whereas, Grey water generation ranged from 5.06-1.10 MLD in respect of Byasanayar-Tasura.
4. In Towns with population below 10,000 covering 5 ULBS did not show any sewage generation whereas Grey water generation ranged from 1.00-0.72 MLD in respect of Kashinagar Khandapada, Tarbha, Gopalpur, Gudari. Septage generation ranged from 3.0-2.0 KLD in respect of Kashinagar, Khandapada, Tarbha, Gopalpur and Gudari.

4.2 Waste processing details with respect to ULBs show as follows:

1. In Town with population between 1 Lakh covering 9 ULBs have Total waste collection and Transported (wet and dry) is in the range of 384.58-36.36 MT/day; Total capacity of processing facilities established (MCC+MRF) is in the range of 390-28 MT and Total waste processed (wet + dry) is in range of 370.07-26.00 which shows gap ranging from 84.25-0.28 MT/day.
2. In Towns having population between 50,000 to lakh covering 14 ULBs; Total waste collected & Transported in the range of 32.22-16.29 MT/day; Total capacity of processing facilities Established (MCC+MRF) is in the range of 60-15 MT/day and Total waste processed (wet & dray) is in the range of 30.0-13.41 MT/day which shows gap ranging from 6.84-1.47 MT/day.
3. In Towns having population between 10,000 to 50,000 covering 87 ULBs.; Total waste collected & Transported in the range of 16.06-3.78 MT/day; Total capacity of processing facilities established (MCC+MRF) is in the range of 45-12 MT/day and Total waste processed (wet & dry) is in the range

of 16.06-3.78 MT/day which amounts for a gap ranging from 10.71-0.05 MT/day.

4. In towns having population below 10,000 covering 5 ULBs.; Total waste collected & Transported in the range of 3.48-2.62 MT/day; Total capacity of processing facilities established (MCC+MRF) is in the range of 15-12 MT/day and Total waste processed (wet & dray) is in the range of 3.48-2.62 MT/day which amounts no gap existing.

4.3 Legacy Waste details with respect to ULBs show:

1. In towns having population between 1 lakh to 10 lakhs covering of 9 ULBs, Total Estimated Legacy waste is in the range of 19,43,802 MT – 31,724 MT, Total Remediated quantity is in the range of 1,73,686-1,46,690 MT and Total remaining legacy waste is in the range of 17,89,112- 31,724 MT.
2. In towns having population between 50,000 to 1 lakh covering 14 ULBs, Total Estimated Legacy waste is in the range of 79,556-116 MT, Total Remediated quantity is 13,600 MT and Total remaining legacy waste is in the range of 79,556-116 MT.
3. In towns having population between 10,000 to 50,000 covering 87 ULBs, Total Estimated Legacy waste is in the range of 82,200-1.089 MT, Total Remediated quantity is in the range of 72,000-7.187 MT and Total remaining legacy waste is in the range of 82,200-1.069 MT.
4. In towns having population below 10,000 covering 5 ULBs, Total Estimated Legacy waste is in the range of 3.612-336 MT, Total Remediated quantity is zero and Total remaining legacy waste is in the range of 3,612-336 MT.

5. Further, perusal of the above information reveals that in respect of Table 1 only the information relating to five Municipal Corporations concerning sewage generation which are sewerred, has been disclosed and in respect of the other local bodies not having sewers, said information has not been disclosed on the pretext that they are based on septic tanks. Chart-A reveals that there is Gap in Grey Water Treatment to the extent of 381.61 MLD.

6. A perusal of 4.2 chart reveals that total waste generated in 115 local bodies is 2,222.06 MT per day whereas treatment figure is disclosed to be 2019.47 MT and the gap of 202.59 exists. Comparing it with the previous position as recorded in the order dated 27.01.2023 as on 26.01.2023, the quantity of waste generated in the State was shown to be 2257 TPD and legacy waste was disclosed as 37.46 lakh MT. The legacy waste now disclosed is 46,87,982 MT is higher as compared with data furnished on 27.01.2023, that means in one year there is addition in the legacy waste. In chart-4, sub-heading legacy waste, A is remediation details, we find that in column 4, remediated quantity (in MT) of many of the local bodies is disclosed as zero and the actual figures have not been given.

7. A time-bound plan to remediate legacy waste has been provided in chart B of IV giving the outer limit for remediation of legacy waste in 07 municipal corporations but in respect of the others, no time-line has been disclosed.

8. We have noticed following deficiencies requiring to be addressed in the next report;

- (i) Out of Installed sewage treatment plants having capacity of 373.50 MLD, only 157.0 MLD is being actually treated thereby leaving a gap of 216.50 MLD with respect to five sewerage cities. Household connectivity for complete utilization of treatment capacity has not been achieved and no timeline have been given. Performance results of 12 STPs has also not been disclosed particularly with reference to their compliance with fecal coliform.
- (ii) Septage generation which is estimated to 1136 KLD and corresponding FSTP capacity installed is of 2087 KLD, the final septage utilization plan keeping public health hygiene into consideration has not been given.
- (iii) There is a gap of 381.61 MLD in Grey Water Management and quality of grey water has not been disclosed. We have also taken on record the report of the Committee constituted by the Tribunal on 27.01.2023 (in para 34 of the order) filed on 14.07.2023 by Additional Secretary to Govt. of Odisha. According to the report of

the Committee, Grey Water Management has to comply to the “Tool Kit: Grey Water Management and IS 12314: Code of Practice for Sanitation with leading pits for Rural Communities and also as per IS 2470 (Part I and II) Code of Practice for installation of septic tanks, designs, criteria and constructions. Accordingly, the State should clarify on conformity to such codes and practices.

- (iv) There has been variation in data furnished on Solid Waste Generation shown in 2023 and now. It is stated that data variation is on account of estimation and subsequently present data is based on weighment exercise.
- (v) It has been disclosed that total waste being generated per day (2,222.06 TPD) is transported to processing sites and nothing is being landfilled. The processing facilities are in the form of compositing for wet waste and Material Recovery Facilities (MRF) for dry waste. But, fractionation analysis has not been disclosed giving quantities of compost produce and utilized and routing of components from MRFs through Authorized users.
- (vi) In case of Legacy Waste, 42,46,585 MT is yet to be remediated which is lying in 89 ULBs. This status does not appear to tally with status of waste processing. Based on the statement given by the State Officials that remediation is being done Departmentally and hence, no longer timelines be granted for remediation of all sites.
- (vii) Position with regard to ring-fenced account, has not been properly disclosed. A dedicated separate account was required to be opened.

9. Hence, we require fresh report to be filed before 16.08.2024 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

10. List this matter on 15.02.2024 for consideration of report in respect of State of Mizoram.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

February 13, 2024
Original Application No. 606/2018
(I.A. No.163/2021)
JG.